

**FAREWELL TO JUSTICE YATINDRA SINGH**  
**Chief Justice, Chhatisgarh High Court**

Judges' Club, High Court  
19.12.2012

I take the privilege to speak on the occasion of farewell to Hon'ble Yatindra Singh on his appointment as the Chief Justice of Chattisgarh High Court.

My association with Chief Justice Yatindra Singh relates back to 1972, when he was a day scholar in Sir Sunder Lal Hostel, where I stayed as an inmate. He was two years senior to me in the University. He was a brilliant student of science and a great racquet player. Justice Yatindra Singh excelled in studies and all other activities in the University. His legal career was shaped in a unique manner. He first learnt the art of advocacy in civil laws at Kanpur and then proceeded to learn the tax and criminal work, before he joined the High Court at Allahabad.

Justice Yatindra Singh got an opportunity to witness the famous cases, during emergency period in the Supreme Court. He was a brilliant lawyer and conducted many important cases. His acumen was acknowledged with his appointment as Additional Advocate General in which he got an opportunity to argue a historical matter in which he saved the Government of the then Chief Minister Shri Kalyan Singh.

Justice Yatindra Singh is a born leader. He leads by example. He never let you feel that he is the captain of the team. He participates, encourages and shows the way out to succeed and achieve the targets. He is not one, who leaves things half done, and follow the issues until they are resolved. He founded 'Samvad', a academic group of lawyers, and participated in workshops, seminars, and annual conferences. His elevation to the Bench was not a surprise.

Justice Yatindra Singh excelled as a judge. Full of positive energy, always eager to do better, Justice Yatindra Singh's pursuit of excellence is a unparallel example of a fine gentleman judge.

The Allahabad High Court as an institution, will always be indebted to him for the advanced computer systems developed by him. It is his vision and hard work on which a modern Computer Centre was developed, which is self-sufficient and self-reliant. He conceived and helped to develop a unique and dynamic web site to suit the needs of the High Court. His passion for Open Source Software, is known to everyone. He has mastered the nuances of cybre law and is a great

speaker, who is sought after by the Universities and IITs throughout the country and also abroad.

Justice Yatindra Singh's thoughts, his works including the books written by him and the judgments in which he has mastered the art of new-age judgment writing, reflects his scientific temper. He is the true representative of Art.51A (h), which enjoins fundamental duty, "to develop scientific temper, humanism and spirit of enquiry and reform".

It is a unique coincidence and perhaps the only one when a sitting judge of a High Court had three of his chamber juniors as judges of the same High Court at the same time, during his tenure.

'Niti' and 'Nyaya' are two cognate concepts of dharma. 'Niti' represents organisational proprietary and behavioural correctness, whereas 'Nyaya' stands for comprehensive concept of realised justice. Both the principles are safeguards for human rights and civil liberties. Justice Yatindra Singh has excelled in following both these principles in abundance in his judicial work.

We are confident that the Chattisgarh High Court will be illuminated with the brilliance and beautiful mind of Justice Yatindra Singh and the grace of Mrs. Nita Singh. She is a great mathematician in her own right.

Justice Yatindra Singh is the true ambassador of Allahabad High Court. We wish him a bright and eventful career.

Justice Sunil Ambwani